

ITEM NO.42

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1640/2021

SILPI SRIVASTAVA

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s))

Date : 10-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Jaidev Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Garvesh Kabra, AOR
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent No.2 but none has
entered appearance.

Original records have been received from the High Court
as well as Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

ATUL M. KURHEKAR
Registrar